NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

CP 345/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE COMPANY: M/s NGS Biotech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION SIGNATURE

For the Petitioner (s)

: Mr. Shailendra Kumar Roy, Advocate

For the Respondent (s): None

ORDER

Notice to the Income Tax Department through standing counsel returnable on 23rd November, 2017. Dasti.

(S. K. Mohapatka) Member (T)

(Ina Malhotra) Member (J)

(Lekh Raj Singh)